

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

CRLMP No. 11254/2014 in
Criminal Appeal No. 1230/2014

RABB00 & ANR.

Appellant(s)

VERSUS

STATE OF U.P.

Respondent(s)

(For bail and office report)

Date : 18/04/2016 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.K. SIKRI
HON'BLE MR. JUSTICE R.K. AGRAWAL

For Appellant(s)

Mr. Syed Mehdi Imam, Adv.
Mr. Tashriq Ahmad, Adv.
Mr. Tabrez Ahmed, Adv.
Mr. Farzeen Iqbal, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E RIssue notice, returnable in two weeks.
Counsel for State of U.P. be served in the matter.
Let reply be filed before the next date of hearing.(Nidhi Ahuja)
Court Master(Tapan Kr. Chakraborty)
Court Master

Signature Not Verified

Digitally signed by
NIDHI AHUJA
Date: 2016.04.21
16:05:35 IST
Reason: